[22 March, 2006]'

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-4065/06]

Reports and Accounts (2001-02, 2002-03, 2003-04, 2004-05 of various Educational Institutions, Universities and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table.

(I) (1). A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 29 and sub-section (4) of section 30 of the Maulana Azad National Urdu University Act, 1996:

- (a) Annual Report of the Maulana Azad National Urdu University, Hyderabad, for the year 2004-05.
- (b) Annual Report Of the Maulana Azad National Urdu University, Hyderabad, for the year 2004-05. and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2). Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT-3932/06]

(II) (1). A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 30 and sub-section (4) of section 31 of the Mizoram University Act, 2000:

- (a) Annual Report of the Mizoram University, Aizawl, for the year 2001-02 and 2002-03.
- (b) Annual Accounts of the Mizoram University, Aizawl, for the year 2001-2002, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2). Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT-3925/06]

(III) (1). A copy each (in English and Hindi) of the following papers,

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under sub-section (3) of section 27 and sub-section (4) of section-28 of the Jamia Millia Islamia Act, 1988:

- (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2004-2005.
- (b) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2004-05, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2). Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT-3931/06]

(IV) (1). A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 30 and sub-section (4) of section 31 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996:

- (i) (a) Annual Report and Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. LT-3927/06]
- (ii) (a) Annual Report and Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2002-03, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. LT-3928/06]
- (iii) (a) Annual Report and Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2003-04, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT-3929/06]

(V) A copy each (in English and Hindi) of the following papers:

- (i) (a) Annual Accounts of the Indian Institute of Technology, Guwahati, for the year 2002-2003 and the Audit Report thereon under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) abvoe.[Placed in Library. See No. LT-4071/06]
- (ii) (a) Annual Report and Accounts of the Banaras Hindu University, Varanasi, for the year 2003-04, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-3930/06]
- (iii) (a) AnnualAccountsoftheAssam University,Silcahr.fortheyear 2002-03, and the Audit Report thereon, under sub-section (4) of section 31 of the Assam University Act, 1989.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at((a) above. [Placed in Library. See No. LT-3926/06]
- (iv) (a) Annual Report and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2003-04, together with the Auditor's "Report on the Accounts.
 - (b) Reivew by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-4068/06]
- (v) (a) Annual Report and Accounts of the Indian Institute of " Management (IIM), Lucknow, for the year 2004-05, together with the Auditor's Report on the Accounts.
 - (b) Reivew by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-4067/06]

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- (vi) (a) Annual Accounts of the National Open School, New Delhi, for the year 2001-02, and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-4115/06]
- (vii) (a) Annual Accounts of the National Institute of open Schooling, New Delhi, for the year 2002-2003, and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. Placed in Library. *See* No. LT-4066/06]
- (viii) (a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 2003-2004.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-4070/06]
- (ix) Statement giving reasons for not laying the Annual Report and Audited Accounts of theAligarh Muslim University (AMU), for the year 2004-2005, within stipulated period. ...{Interruptions)...
 [Placed in Library. See No. LT-4069/06]

Notification of the Ministry of Finance (Department of Revenue) with explanatory Memorandum on the Notification

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, I lay on the Table, under subsection (2) of section 38 of the Central Excise Act, 1944, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R.105 (E) dated the 1st March, 2006, publishing Notification No. 15/2006-Central Excise dated the 1st March, 2006, amending G.S.R. 421 (E) dated the 9th July, 2004, substituting certain entries to the said Notification, together with Explanatory Memorandum «n the Notification. [Placed in Library. *See* No. LT-4135/06]

Performance budget (2006-2007) of the Ministry of Petroleum and Natural Gas

(SHRI DINSHA J. PATEL): Sir, I lay on the Table a copy (in English